

(d) if so, whether it is a fact that the above agreement has been signed by a sub-contractor instead of a representative of the contractor; and

(e) if not, the facts in regard thereto?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, Sir.

(b) The Government have no information. Enquiries made so far have not established any subletting.

(c) to (e). The Government have no direct knowledge of any contract as referred to in part (c) having been signed. But it has been ascertained that a memo. of settlement relating to employment of workers was signed between a representative of the handling contractors, M/s. Bird & Co. (P) Ltd., representatives of the workmen employed by them and the Conciliation Officer, Howrah, on 30th April, 1959 (and not 13th April, 1959).

#### **New Station on Darbhanga-Narkatia-Ganj Line**

**2401. Shri Shree Narayan Das:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that public have requested the railway authorities to open a new station between Kamtaul and Mohammadpur stations on Darbhanga Narkatiaganj branch of N.E. Railway in the district of Darbhanga;

(b) if so, whether the same has been considered and decision taken;

(c) the nature of decision taken?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes.

(b) and (c). The request is under examination.

#### **Welfare Officers in P. & T.**

**2402. Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the newly formed Posts and Telegraphs Board has

decided to abolish the posts of the welfare officers; and

(b) if so, the reasons for the same?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) and (b). The question of retention or abolition of some of these posts is under examination.

#### **Delegation of Farmers to Israel**

**2403. Shri Rameshwar Tantia:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that the Sarva Seva Sangh recently sent a delegation of farmers to Israel; and

(b) if so, whether this delegation has been accorded any financial help by Government?

**The Minister of Community Development and Co-operation (Shri S. K. Dey):** (a) Yes, Sir; about 26 workers of the Sarva Seva Sangh left for Israel during the last week of February, 1960 for attending a Seminar on Co-operation held under the auspices of the Histadrut—General Federation of Labour in Israel.

(b) No, Sir.

#### **Delhi Flying Club**

**2404. Shri Shree Narayan Das:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that Delhi Flying Club is passing through financial difficulties and consequently lacks in adequate planes for giving flying facilities;

(b) whether the Club has asked for aid from Government during 1958 and up-to-date;

(c) if so, the precise nature of assistance sought during the above period; and

(d) the reaction of Government in this regard?